

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3770  
ANSWERED ON:19.12.2005  
AMENDMENT TO BIS ACT, 1986  
Pallani Shamy Shri K.C .

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether there is any proposal to amend the Bureau of Indian Standards (BIS) Act, 1986;
- (b) if so, the details thereof; and
- (c) the details of licenses issued for certification of products alongwith the samples tested by BIS during the last one year, separately?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) & (b): No proposal for amendment of BIS Act , 1986 has been received from Bureau of Indian Standards (BIS).
- (c) : Bureau of Indian Standards (BIS) granted 2045 licences and tested 25888 samples in its laboratories during the last one year.